

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10111 of 2026

(Arising out of OIA No. MUN-CUSTM-000-APP-416-25-26 dated 20.11.2025 passed by
Commissioner – Of Customs (Appeals) Ahmedabad)

SHREE GANESH INDUSTRIES

Suraj Electronic Works, 24a B
Vishav Karma Colony, Raipur
Road, New Jawahar Nagar
Hisar, Haryana-125001

.....Appellant

VERSUS

Commissioner of Customs-Mundra

Office of Pr. Comm. Of Customs,
Custom House Mundra, Kutch, Mundra Port
and Special Economic Zone, Kachchh, Gujarat-370421

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 17.02.2026
DATE OF DECISION: 17.02.2026

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 10110 of 2026.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi